

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following committee is hereby constituted with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Committee to ascertain the enhancements of conveyance allowance granted to Process Servers for distribution/serving of Summons/Processes/ Notices etc	Sh. Hem Raj Additional Sessions Judge (West)	Chairperson
	Sh. Atul Krishna Aggarwal Additional Sessions Judge (SFTC) (Central)	Member
	Sh. Mridul Gupta Administrative Civil Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

GIRISH KATHPALIA
06:25pm
06.10.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Delhi

No. 77233-243/1755

/F.1(3)/Gaz/2022

Dated 06 OCT 2022

Sub:- Committee to ascertain the enhancements of conveyance allowance granted to Process Servers for distribution/serving of Summons/Processes /Notices etc.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Officer In-charge, Administration Branch (III) (Central) Tis Hazari Courts, Delhi.
4. The Sr. AO(J)/AO(J)/Branch In-charge, Admin (III) (Central), Tis Hazari Courts, Delhi.
5. The Branch In-charge, Nazarat Branch, Central District with the direction to pursue the matter with the above said Committee.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

